

ITEM NO.301 (PH)

COURT NO.6

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 9748/2003

M/S. KOTHARI INDUSTRIAL CORP. LTD.

APPELLANT(S)

VERSUS

TAMILNADU ELECTRICITY BOARD & ANR.  
(WITH OFFICE REPORT)

RESPONDENT(S)

WITH  
C.A. NO. 9749/2003  
(WITH OFFICE REPORT)

C.A. NO. 9750/2003  
(WITH OFFICE REPORT)

Date : 15/01/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s)

CA 9748/03

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CA 9749/03

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CA 9750/03

Ms. Nalini Chidambaram, Sr. Adv.  
Ms. Anushree Menon, Adv.  
Mr. Vikas Mehta, Adv.  
Ms. Rakhi Mohanty, Adv.  
Mr. Prashant Singh, Adv.

